

DIVISION BENCH

ITEM NO.105

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.20/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	LAKSHMI FLOAT GLASS LIMITED V/S TRIVENI GLASS LIMITED
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Anshika Maheshwari, Adv. : *For the Financial Creditor*

Sh. Shashank Shekhar Bhatt, Proxy for : *For the Corporate Debtor*

Sh. Abhinav Gaur, Adv.

ORDER

Ld. Counsels representing the parties are present.

- 1.** In this case, the Ld. Counsel representing the Corporate Debtor states that though the reply has been filed in the Registry of this Tribunal, however some defects have been pointed out with respect to the reply not being in order, particularly that there is no page numbering as well as book marking. The said incomplete copy has also been forwarded to the Ld. Counsel representing the Financial Creditor.
- 2.** Let the complete copy be given to the opposite side and the same be also ensured that it is taken on record in the Registry after removing the defects.
- 3.** The matter is adjourned for further hearing on 3rd June, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

3rd May, 2024

*Kavya Prakash Srivastava
(Stenographer)*